

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 230
(IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited ... **Applicant/Petitioner**

Versus

Akona ... **Respondent**
Engineering Private Limited

Under Section: 9 of IBC, 2016

Order delivered on 27.01.2021

CORAM:

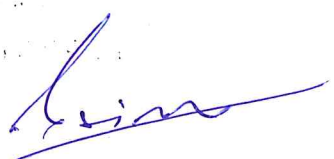
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: For Operational Creditor- CS Santosh Pandey

ORDER

Renotify this case on 16th February, 2021.


(T.S. Singh)
Court Officer